

- (v) Notification S.R.O. No. 3565-IDRA|18A|4|55, dated the 25th November, 1955, appointing an Authorised Controller in respect of the Jagdish Sugar Mills Limited, Kathkuiyan, District Deoria. [Placed in the Library. See No. S-37|56.]

STATEMENTS SHOWING ACTION TAKEN BY GOVERNMENT ON ASSURANCES, PROMISES AND UNDERTAKINGS GIVEN DURING VARIOUS SESSIONS.

THE MINISTER FOR PARLIAMENTARY AFFAIRS (SHRI SATYANARAYAN SINHA): Sir, I lay on the Table the following statements showing the action taken by the Government on the various assurances, promises and undertakings given during the sessions shown against each:—

- (i) Statement No. II Eleventh Session, 1955.
- (ii) Statement No. IV Tenth Session, 1955.
- (iii) Statement No. VII Ninth Session, 1955.
- (iv) Statement No. IX Eighth Session, 1954.
- (v) Statement No. XX Sixth Session, 1954.
- (vi) Statement No. XXIII Fifth Session, 1953.
- (vii) Supplementary Statement No. XXI Fourth Session, 1953.
- (viii) Supplementary Statement No. XXVII Third Session, 1953.

[See Appendix XII, Annexure Nos. 14—21 for (i) to (viii).]

ANNUAL REPORTS AND AUDIT REPORTS ON THE ACCOUNTS OF D.V.C. FOR 1952-53 AND 1953-54.

THE MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI RAJ BAHADUR): Sir, on behalf of Shri Gulzari Lal Nanda, I beg to lay on the Table a copy each of the following Reports under sub-section (5) of section 45 of the Damodar Valley Corporation Act, 1948:—

- (i) Annual Report of the Damodar Valley Corporation for the year 1952-53 [Placed in the Library See No. S-15|56.] together with the Audit Report on the accounts of the Corporation for the year 1952-53. [Placed in the Library. See No. S-16|56.]
- (ii) Annual Report of the Damodar Valley Corporation for the year 1953-54 [Placed in the Library. See No. S-17|56.] together with the Audit Report on the accounts of the Corporation for the year 1953-54. [Placed in the Library. See No. S-18|56.]

ELECTION COMMISSION'S REPORT ON THE RESULTS OF BYE-ELECTIONS

THE MINISTER FOR LAW AND MINORITY AFFAIRS (SHRI C. C. BISWAS): Sir, I lay on the Table a copy of a report prepared by the Commission on the results of bye-elections held since the First General Elections 1951-52 up to the 31st July, 1955. [Placed in the Library. See No. S-31|56.]

MINISTRY OF REHABILITATION NOTIFICATION

THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR INFORMATION AND BROADCASTING (SHRI G. RAJAGOPALAN): Sir, on behalf of Shri J. K. Bhonsle, I beg to lay on the Table, under sub-section (3) of section 40 of the Displaced Persons (Compensation and Rehabilitation) Act, 1954, a copy of the Ministry of Rehabilitation Notification S.R.O. No. 31|R. Amdt. III, dated the 31st December, 1955, making certain amendments to the Displaced Persons (Compensation and Rehabilitation) Rules, 1955. [Placed in the Library. See No. S-46|56.]

MINISTRY OF COMMUNICATIONS NOTIFICATIONS

THE MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI RAJ BAHADUR): Sir, I lay on the Table a copy each of the following Notifica-